NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL : CA/41/2017 APPLICATION NUMBER IN : TCP/205/ (IB)/2017 PETITION NUMBER : BRASHER BOOT COMPANY LTD NAME OF THE PETITIONER(S) : FORWARD SHOES INDIA PVT LTD NAME OF THE RESPONDENT(S) : 433 (e)(f) UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM D Thoniyambak Kannam

2) Senior Advocate - ?

Mo-frannd pondian

3) Kavitha Surana R22 Re

ORDER

RP in person present. Counsel for Applicant present. Counsel for R2 and R3 present. Counsel for Independent entities also present. Counsel for R2 and R3 prayed for time to file counter. Matter is posted for arguments. Put up on **20.12.2017 at 10.30 A.M.**

→ Scd ← MEMBER (JUDICIAL)

ghk